

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 10-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
BALANCE BY				
1	Crl.Misc. 999/2019 (NOTICE)		Smt. geethadevi Aliyas Maduri W/o Ravi Chavan Age-38 Occ Household R/o Sirwar Vs Sri. Ravi Chavan S/o Laxman K.Chavan Age-42 Occ Govt Employee R/o Shahabad.	Stella Sharlet
2	P.C.R. 1/2020 (HEARING)		Smt. Hampamma D/o Beerappa Machanur Vs Smt. Sudhakala W/o Veeresh	GUMMA BASAVARAJ
FURTHER EVIDENCE FOR PLNTF				
3	Crl.Misc. 4/2016 (EVIDENCE)		Smt Parvatamma wo Mallappa Vs Sri Mallappa Pujari so Ningappa Pujari	Ashok Mustoor
4	C.C. 762/2018 (ORDERS)		State by Manvi P.S. Vs Syed Jahiruddin Khadri S/o Syed Rahimuddin Khadri	APP Vijayalaxmi
WARRANT TO ACCUSED				
5	C.C. 488/2015 (APPEARANCE OF ACCUSSED)		Sirwar PS Vs Devaraj so Shivaraj Chinnana	APP RAVI KUMAR PATIL
OBJECTIONS TO IAs				
6	C.C. 579/2015 (FIRST HEARING)		KAVITAL P.S. Vs Hanumantha so Sagarappa	APP Vijayalaxmi
7	Crl.Misc. 710/2015 (Evidance)		Smt Eshwaramma @ Eashwari wo Kolandayya Swamy Vs Kolandayya swamy so Late Ramaswamy	Ravi Kumar Patil
8	C.C. 42/2016 (Evidance)		Sirwar PS Vs Mallikarjun so Thimmanagouda	
9	C.C. 84/2018 (Evidance)		sirwar PS Vs Lachuma and others	APP Tanveeral hussain
10	C.C. 332/2018 (Evidance)		sirwar PS Vs chennabasava and others	APP B.K.AMARESHAPPA
<u>11.00-01.00 PM</u>				

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11	C.C. 149/2020 (CUSTODY MATTERS)		Manvi PS Vs Nazeer @ Nazeer Ahamad Sab @ Nazeer Sab S/o Ahamad Sab Badeghar, Age. 50 Yrs, R/o Arakera	
12	C.C. 120/2014 (ACCUSED STATEMENT u/s 313 CrPC)		State of Manvi PS Vs Sharanabasava	APP GUMMA BASAVARAJ
13	C.C. 381/2014 (ACCUSED STATEMENT u/s 313 CrPC)		State Kavital PS Vs Wajeed	APP
Cases listed below are adjourned due to Covid 19				
14	C.C. 699/2020 (APPEARANCE OF ACCUSED)	06-01-2021	Mastan Sab S/o Late. Sharif Sab, age 47 years, Occ Agri., R/o Janata Colony Manvi. Vs B.H. Muneer Pasha S/o Late. Shaik Hussainsab, Age 53 yeas, Occ Agri., R/o Mehadinagar, Manvi.	K SRINIVAS RAO
15	C.C. 90/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Vijayakumar S/o Late Maltappa, Age 31 years, Occ Private Engineer R/o N. Hosur village, Tq. Sirwar Vs Jagadeesh M.S.S/o Subbaraya Sette R/o No. 702, 29th Main, 29 Cross Poorna Pragan Layout, Uttarhalli	GUMMA BASAVARAJ
16	P.C.R. 25/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Raghavendra S/o Mallikarjuna Undyala, Age 35 years, R/o Prem Talkies Area, Manvi. Vs Rasool Khureshi S/o Gudusab, Age 40 years, Occ Agriculture R/o Ward No. 13 Sanna Katagar Oni, Manvi	ASHOK m
17	P.C.R. 26/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Lakshmi P.S.S.N represented by Chief Executive officer Basavar S/o Shivappa, Age 44 yrs R/o Manvi. Vs Amaresh S/o Lakshmana, Age 33 years, Occ Mason work R/o Hospet Oni Ward No. 8, Indira Nagar Manvi.	ASHOK m

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18	P.C.R. 27/2020 (APPEARANCE OF ACCUSED)	03-02-2021	K. Naveen Kumar S/o Jagadeesh, R/o Ward No. 3 Near Narayana Tirtha Ashrama Vittal Nagar Manvi. Vs M. Poojitha C/o Muditva PVT LTD Mithala Nagar Road Mehdipatna Banjara Halls Road Heydrabad Telagan	RAVI KUMAR PATIL
19	P.C.R. 28/2020 (APPEARANCE OF ACCUSED)	03-02-2021	K. Naveen Kumar S/o Jagadeesh, R/o Ward No. 3 Near Narayana Tirtha Ashrma Vittal Nagar Manvi. Vs M. Poojitha C/o Muditva PVT LTD Mithala Nagar Road Mehdipatnam Banjara Hills Road Heydrabad,Telegan	RAVI KUMAR PATIL
20	P.C.R. 30/2020 (APPEARANCE OF ACCUSED)	03-02-2021	Veeresh Yadav S/o Late. Ranganna, Occ Business,R/o Islam nagar Ward No. 25, Karadigudda Road Manvi. Vs Ramkrishna Reddy S/o Vishwanath Reddy R/o Ward No. 27, Siddivinayak Nagar (Hill Are) Manvi.	RAVI KUMAR PATIL
21	Crl.Misc. 58/2019 (Evidance)	03-02-2021	Smt. Yankamma W/o Basavaraj Vs Sri.Basavaraja S/o Adivappa	AYYAPPA GINIWAR
22	C.C. 3/2015 (Evidance)	04-02-2021	State of Manvi PS Vs Bassappa	APP SIDDALINGAPPA
23	Crl.Misc. 166/2019 (SUMMONS)	09-02-2021	State by Kowthal P.S. Vs Durugappa S/o Mareppa Age-45 years, Occ-Agril, R/o Tadakal Tq-Manvi Dist-Raichur.	
24	Crl.Misc. 901/2019 (SUMMONS)	09-02-2021	Smt Maimuda Begum W/o K.Mohamed Rafi Age-26 Occ- Household R/o Ward No.Namajgere Occ-Household Manvi Vs K. Mohamed Rafi S/o Habib sab Tummkinagare Age-30 Occ Agri, R/o Gurugunta Tq-Lingasugur	Kum. Zareena Banu

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25	Crl.Misc. 1083/2019 (SUMMONS)	09-02-2021	Hussain Basha S/o Late Maheboob Sab, Age. 35 Yrs, R/o Agri, R/o Manvi, Dist. Raichur Vs The TMC Manvi and All concerned	Vijayalaxmi
26	Crl.Misc. 466/2017 (NOTICE)	11-02-2021	Smt.Laxmi Alias Renuka Vs Huchchappa K.	Ashok Mustoor
27	C.C. 139/2015 (Evidance)	16-02-2021	State of Kavital PS Vs Basanagouda	APP M.VEERANAGOUDA
28	C.C. 141/2015 (Evidance)	16-02-2021	State of Kavital PS Vs Durugappa	APP B.K.AMARESHAPPA
29	C.C. 256/2015 (Evidance)	16-02-2021	State of Manvi PS Vs Hussain Basha	APP SIDDALINGAPPA
30	C.C. 416/2015 (Evidance)	16-02-2021	Sirwar PS Vs Siddarama so Devappa	APP A N RAJ
31	C.C. 576/2015 (Evidance)	17-02-2021	KAVITAL P.S. Vs Ramesh alias Ramya alias Ramu alias Ramappa so Late Ayyappa Kodali	APP
32	C.C. 578/2015 (Evidance)	17-02-2021	KAVITAL P.S. Vs Fareedulla so Khadar pasha	APP
33	C.C. 614/2015 (Evidance)	17-02-2021	MANVI PS Vs VENkatesh so Buddappa	
34	C.C. 53/2016 (Evidance)	18-02-2021	State of Manvi Vs Shekarappa S/o Bhangya Naik	
35	C.C. 69/2016 (Evidance)	18-02-2021	State of Manvi Vs Mounesh	
36	C.C. 84/2016 (Evidance)	18-02-2021	MANVI PS Vs Hanumantha so RAngappa	
37	C.C. 120/2016 (Evidance)	18-02-2021	KAVITAL P.S. Vs Santosh so Gopalkrishna	
38	C.C. 139/2016 (Evidance)	18-02-2021	MANVI PS Vs M.Earanna so Malleshappa	

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39	C.C. 148/2016 (Evidance)	18-02-2021	Sirwar PS Vs K.Rajagopal so K.Veeraraghavalu	
40	C.C. 156/2016 (Evidance)	18-02-2021	Sirwar PS Vs Hanumantha so Babayya Manjil	
41	C.C. 809/2018 (Evidance)	03-03-2021	State by Sirwar P.S. Vs Timmanna S/o Rangappa	
42	C.C. 837/2018 (Evidance)	03-03-2021	State by Sirwar P.S. Vs Girijappa Aliyas Girija S/o Govindappa	
43	C.C. 461/2015 (FRAMING OF CHARGE OR PLEA)	15-03-2021	MANVI PS Vs Chandru so Huligeppa	
44	C.C. 61/2017 (APPEARANCE OF ACCUSSED)	22-03-2021	State of Manvi PS Vs Muttanna	
45	C.C. 71/2017 (APPEARANCE OF ACCUSSED)	22-03-2021	Manvi PS Vs Husen Basha	
46	C.C. 758/2017 (APPEARANCE OF ACCUSSED)	22-03-2021	Manvi PS Vs Hanumesh	
47	C.C. 164/2020 (APPEARANCE OF ACCUSSED)	16-04-2021	Mudukappa S/o Mariyappa, Age 55 years, Oc Agriculture R/o Madalapur. Vs Thippayya @ Thippanna S/o Diddeppa, Age 50 years, Occ Agriculture R/o Madalapur.	
48	C.C. 165/2020 (APPEARANCE OF ACCUSSED)	16-04-2021	Valmiki S/o Mahadevappa, Age 32, Occ Agriculture R/o Koravi. Vs Anjineyya S/o Dlavayi Mahadeva, Age 35 Years, Occ Coolie R/o Korvi.	
49	C.C. 167/2020 (APPEARANCE OF ACCUSSED)	16-04-2021	Sri. Rangappa H. Doddamani, P.S.I Manvi Police Station. Vs Earesh S/o Narasappa Bampalli, Age 30 years, Occ Agriculture R/o Kurdi.	

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50	C.C. 168/2020 (APPEARANCE OF ACCUSED)	16-04-2021	Yallappa S/o Dyavappa, Age Driver R/o Sirwar. Vs Chennappa S/o Hanumanta Kori, Age 23 years, Occ Agriculture R/o Sirwar.	
51	C.C. 651/2019 (APPEARANCE OF ACCUSED)	04-06-2021	Smt. Sujatha, P.S.I, Sirwar P.S. Vs Gurubasappa S/o Hussainsab, Age 65 years, R/o Shakhapur.	APP
52	C.C. 652/2019 (APPEARANCE OF ACCUSED)	04-06-2021	Sujatha, P.S.I, Sirwar P.S. Vs Channappa S/o Sharanappa Chagbavi, Age 28 years, Occ Pan shop business R/o Sirwar Indiranagar.	APP
53	C.C. 805/2020 (APPEARANCE OF ACCUSED)	10-06-2021	Pavithra M.H, Age 32 years, R/o Excise Sub Inspector of Manvi. Vs Hanumantha S/o Manasayya, R/o Gaddemitti Camp Manvi.	APP
54	C.C. 806/2020 (APPEARANCE OF ACCUSED)	10-06-2021	Yamanoorsab Hosamani, Age 39 years, R/o Excise Sub Inspector Manvi. Vs Paramesha S/o Adappa R/o Murkigudda Tanda, Tq. Manvi.	APP
55	C.C. 810/2020 (APPEARANCE OF ACCUSED)	10-06-2021	Sri. Sidrama PSI, Manvi P.S. Vs Rajasab S/o Ahamad Sabm Age 41 years, R/o Kapgal.	APP

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03.00.04.00 PM				
1	O.S. 94/2013 (SUMMONS)		Dasari Bhavani Vs Kottapalli Rajalaxmi	G. Amaregouda K SRINIVAS RAO
2	FDP 5/2014 (SUMMONS)		Amaresh Vs Kumari Kavita minor ug natural mother Smt. Amaramma	B.K.Amaresh
3	FDP 27/2014 (SUMMONS)		Smt. Ramakka Vs Thimma @ Sanna Thimmayya	RAJA SHAMSUNDER NAYAK
4	EX 20/2015 (SUMMONS)		Chandrappa so Suganna Kelageri Vs Sri Veerabhadrappe so Basavarajappa	KDN adv. SIDDALINGAPPA
AWAIT ORDERS				
5	O.S. 94/2012 (SUMMONS)		HUSSAIN PASHA Vs AMARAMMA	BPP Adv. JK Adv.
AWAIT SUMMON/NOTICE				
6	O.S. 119/2016 (SUMMONS)		Kum.Huligemma Vs Tayappa	
NOTICE ON IA				
7	O.S. 66/2020 (SUMMONS) IA/1/2020		Mohammed Raheemuddin S/o Late. Mohammed Khasim Sab, Age 58 years, R/o Ward No. 3 Kurdi village. Vs Gouse Patel S/o Magdum Patel, age 60 years, Occ Agri., and Business R/o Near old Bust Stand Hutti.	GUMMA BASAVARAJ
SS TO DEFT. BY -SERVICE				
8	O.S. 54/2020 (SUMMONS)		State Bank of India, ADB Sri. Ranganath S Noolikar S/o Sakharam D Noolikar, Age 54 years, R/o Manvi Vs Mohammed Aslam S/o Abdul Rasheed, Age 45 yrs, R/o Netaji school, Kardigudda Road Manvi.	A N RAJ

STEPS

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9	EX 24/2020 (SUMMONS)		Pragathi Krishna Gramin Bank now as Karnataka Gramin Bank Branch, Bagalwada, Tq. Sirwar. Vs Amarappa S/o Veerappa @ Veeranna, Age 58 years, Occ Agri., R/o H.C Police Station at Devadurga.	M.VEERANAGOUDA
10	O.S. 78/2014 (HEARING)		Mumtaz Begum Vs Gousia Begum	GUMMA BASAVARAJ SIDDALINGAPPA
<u>11.00-01.00 PM</u>				
11	O.S. 82/2018 (HEARING) IA/1/2018		Smt. Amaramma Vs Sri. Basavaraj	RAVI KUMAR Aravind Desai
12	O.S. 83/2019 (HEARING) IA/1/2019		Shashikala W/o Sangappagouda, Age. 55 Yrs, Occ. Agri, R/o Goudar Oni, Gabburu village, Tq. Devadurg Vs Yankappa S/o Kallurayya, Age. 45 Yrs. Occ. Agri, R/o Kurdi village, Tq. Manvi	Vijayalaxmi Hosamani M.VEERANAGOUDA
13	O.S. 146/2015 (EVIDENCE)		Muslim samudaya shadi Mahal Trust Vs Chief officer	Nazeer Ahmed AMARAYYA SWAMI UPPALMATH
14	O.S. 80/2016 (EVIDENCE)		Mohan Kumar alias Mohan Rao Vs Hanumantha	
15	O.S. 117/2016 (EVIDENCE)		R.Venkatkrishna Vs R.Yenkanna Setty	SV Adv. MALLIKARJUN PATIL
16	O.S. 118/2016 (EVIDENCE)		K.K.Ashok Vs Smt.H.B.Shainaz	RAVI KUMAR PATIL SIDDALINGAPPA
17	O.S. 124/2016 (EVIDENCE)		Hanumanth Vs SAnjayya	
18	O.S. 139/2016 (EVIDENCE)		Hanumanth Vs Smt.Mahadevamma	GOVINDODDI BASAVARAJ
19	O.S. 140/2016 (EVIDENCE)		Kumari G.Venkatalaxmi Vs Siddaramappa	Mounesh Rathod K.SRINIVAS RAO Channana Gouda

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20	O.S. 145/2016 (EVIDENCE)		Sangayya Vs Hanumantha	GUMMA BASAVARAJ Hanumanthappa Nayak
CROSS-EXAMINATION OF DECREE-HOLDER				
21	O.S. 79/2018 (EVIDENCE) IA/3/2018 IA/1/2018 IA/2/2018		V.Veerareddy Vs N.Mallikarjuna	K.SRINIVAS RAO SIDDALINGAPPA
DEFN EVIDENCE				
22	O.S. 171/2014 (EVIDENCE)		Haji Sab Vs Smt. Begum	K SRINIVAS RAO Hanumanthappa Nayak
FURTHER EVIDENCE FOR PLNTF				
23	O.S. 14/2018 (EVIDENCE)		Smt Yallamma and ano Vs Smt Amaramma and 2 oth	GUMMA BASAVARAJ
PLNTF EVIDENCE				
24	O.S. 62/2020 (EVIDENCE) IA/1/2020		Smt. Durugamma W/o Durugappa, Age 60 years, Occ Household and Agri., R/o Hussainpur village. Vs Hotte Durugappa S/o Basappa, age 75 years, Occ Agri., R/o Hussainpur village.	Raja Ranganath Nayak B.K.AMARESHAPPA
25	O.S. 66/2017 (Evidance)		Sharanappagouda Vs Sharanappa	Mauthi H.K. Yadav
26	O.S. 42/2020 (ARGUMENTS) IA/1/2020		Durugappa S/o Yankappa, Age 49 years, Occ Agriculture R/o Vatagal village, Tq. Maski. Vs Yankappa S/o Yamanappa Lakki, Age 36 years, Occ Agriculture R/o Vatagal village, Tq. Maski.	Venkoba Desai
Cases listed below are adjourned due to Covid 19				
27	O.S. 35/2017 (SUMMONS)	06-03-2021	Hampayya Vs Gudisli Nagappa and 6 others	S.Basappa
28	O.S. 39/2017 (SUMMONS)	06-03-2021	Hanumanthi Vs veeresha and 10 others	MALLIKARJUN PATIL B.K.AMARESHAPPA

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29	O.S. 1/2018 (SUMMONS)	06-03-2021	K.Venkateswar Rao S/o K.Gangaraju Vs K.Gangaraju S/o Late.K.Venkateswar Rao	GUMMA BASAVARAJ
30	FDP 2/2018 (SUMMONS)	09-03-2021	Hanumantha Vs Amaresh alias Amaregouda and ano	B.K.AMARESHAPPA A N RAJ
31	EX 1/2018 (SUMMONS)	09-03-2021	B.K.Shivashankar Nayak Vs Smt.Earamma and 3 oth	K.Shivakumar
32	P and SC 1/2018 (SUMMONS)	09-03-2021	syed Abdul sattar sab and 5 others Vs All concerned and others	A.N.RAJ
33	O.S. 70/2018 (SUMMONS)	09-03-2021	Saali Yallappa Vs Sushilamma	RAVI KUMAR GUMMA BASAVARAJ
34	Misc 9/2018 (SUMMONS)	09-03-2021	Smt. Yallamma Vs Bassappa	GUMMA BASAVARAJ
35	FDP 4/2018 (SUMMONS)	09-03-2021	Smt. Tayamma Vs Mallapa Aliyas Mallanna	B.K.AMARESHAPPA MALLIKARJUN PATIL
